

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.2868 of 2018

Md. Soyab

..... Petitioner

Versus

The State of Jharkhand & Ors.

..... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Lakhan Chandra Roy, Advocate

For the Respondent-State : Mr. Devesh Krishna, S.C. (Mines)-III

08/Dated: 07/07/2020

Heard, Mr. Lakhan Chandra Roy, learned counsel for the petitioner and Mr. Devesh Krishna, learned counsel for the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of learned counsel for the petitioner as well as learned counsel for the respondent, post the matter on 08.07.2020.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/